

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CRIMINAL APPEAL NO(s). 1091 OF 2010

ATTAR SINGH

Appellant (s)

VERSUS

STATE OF MAHARASHTRA

Respondent(s)

(With office report)

Date: 17/07/2012 This Appeal was mentioned today.

CORAM :

HON'BLE MR. JUSTICE SWATANTER KUMAR

HON'BLE MR. JUSTICE FAKKIR MOHAMED IBRAHIM KALIFULLA

For Appellant(s)

Ms. Manjeet Chawla,Adv.

For Respondent(s)

Mr. Shankar Chillarge,Adv.

Ms. Asha Gopalan Nair,Adv.

UPON hearing counsel the Court made the following
O R D E R

Not for tomorrow.

| (NARENDRA PRASAD)
| COURT MASTER

| | (RENUKA SADANA)
| | COURT MASTER

|